NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/4/2016

NAME OF THE PETITIONER(S)

: YSP Paulraj

NAME OF THE RESPONDENT(S)

: Store N Move Pvt Ltd

UNDER SECTION

: 241

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Counsel for petitioner present. Counsel for respondents present. Counsel for petitioner filed a proposal for settlement, copy of the same was served to the counsel for respondents for consideration of the proposal and counter offer, if any, for which two weeks' time is granted. The counsel for the respondents shall make an endeavour to have instructions from their clients and exchange the responses before the next date of hearing in order to assist this Bench in relation to the offer made. Put up on **03.11.2016 at 10.30 A.M.**

(Ch. Md.Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy)
Member (Judicial)